

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6599 - JK (LD) of 2026

DATED:- 22 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

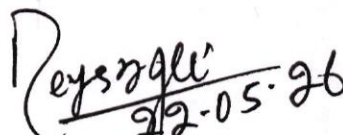
Commissioner/Secretary to the Government

Dated 22.05.2026

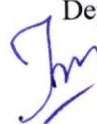
No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.6599 -JK (LD) of 2026 dated 22.05.2026

S.No.	Title of the Case	Name of the Officer(OIC)	Designation
1.	WP(C) No. 170/2026 titled Imran Shafi Vs. Union Territory of J&K and others	Dr. Tehmeena Jameel,	Chief Medical Officer, Pulwama (e-mail :cmo pulwama786@gmail.com)
2.	Writ Petition titled U.T of J&K & Ors Vs Akhter Hussain against order passed in T.A No. 49/2025 titled Akhter Hussain Vs State of J&K & Ors	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
3.	writ Petition titled U.T of J&K & Ors Vs Ghulam Mohd. & Anr against order passed in T.A No. 34/2020 titled Ghulam Mohd. Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
4.	Writ Petition titled U.T of J&K & Ors Vs Irshad Ahmed Malik & Anr against order passed in T.A No. 6552/2021 titled Irshad Ahmad Malik Vs U.T of J&K & Ors	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
5.	Writ Petition titled U.T of J&K & Ors Vs Sunita Devi Against order passed in O.A No. 1767/2021 titled Sunita Devi Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
6.	Writ Petition titled U.T of J&K & Ors Vs Anouk Sotra & Ors against order passed in T.A No. 891/2020 titled Anouk Sotra & Ors Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
7.	Writ Petition titled U.T of J&K & Ors Vs Kuldeep Singh & Ors against order passed in T.A No. 6958/2021 titled Kuldeep Singh & Ors Vs State of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
8.	O.A No. 1683/2025 titled Versha Sharma Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com

R. Ramesh

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		Health Services Jammu. (Mobile No. 7006132304	
9.	O.A No. 1496/2025 titled Vijay Kumar Sharma Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
10.	O.A No. 1803/2025 titled Manzoor Ahmed Vs U.T of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304	Controller of Store (H), Directorate of Health Services Jammu. riteshkhullar123@gmail.com
11.	O.A No. 896/2025 titled Manav Pawar Vs UT of J&K & Ors	Mr. Abdul Jabbar	Personnel Officer Govt. Medical College & its Associated Hospitals Jammu.
12.	O.A No. 957/2025 titled Aakriti Manhas Vs UT of J&K & Ors.	Mr. Abdul Jabbar	Personnel Officer Govt. Medical College & its Associated Hospitals Jammu.
13.	WP(C)/764/2026 titled Dr Muzamil Gulzar Jan Vs. UT of J&K and Ors.	Dr.Owais Gowhar,	Dy. Medical Superintendent, GDC &H Srinagar
14	MA No /2026 in OA No. 524/2025 titled Dr. Zulfikar Ahmad Vs UT of JK & Ors,	Dr. Asha Sharma	Under Secretary to the Government, Health and Medical Education Department, J&K
15	WP(C) No. 730/2026 titled Somi Raj Vs UT of JK & Ors.	Dr Kamal Jee Zadoo	Chief Medical Officer, Ramban
16	Dr. Ashaq Hussain Mir Vs Union Territory of J&K and others in O.A. No. 77/2024.	Dr. Nighat Yasmeen Sheikh	Dy. Director Health Services (HQ), Kashmir

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